

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20th July, 2019

No. 117 /A: Hon'ble the Acting Chief Justice has been pleased to appoint Mr. Akhil Kumar, Principal Judge, Family Court, Hazaribag as Registrar (Establishment), High Court of Jharkhand, Ranchi with immediate effect.


By order of the Court,

Sd/-(Ambuj Nath)

Registrar General

Memo. No. 2488 / Apptt. dated Ranchi the 20th July, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


20.7.19
Registrar General